

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 21/TT/2022

Subject : Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of the 2019-24 period for seven assets under “Transmission Project of Parbati Koldam Transmission Company Limited” in Northern Region.

Date of Hearing : 6.2.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Parbati Koldam Transmission Company Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited & 21 Others

Parties present : Ms. Aparajita Upadhyay, Advocate, PKTCL
Ms. Sakshi Kapoor, Advocate, PKTCL
Shri Lokendra S. Ranawat, PKTCL

Record of Proceedings

The order in the instant petition was reserved on 20.12.2022. However, the order could not be issued prior to Shri I.S. Jha, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that pleadings have been completed in the matter and arguments were heard. She further submitted that certain clarifications were sought by the Commission and the Petitioner has furnished the same vide affidavit dated 20.1.2023. Therefore, the Commission may accordingly pass orders.

3. After hearing the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

